

(c) and (d). Yes, the Commissioner for Scheduled Castes and Scheduled Tribes, his Assistant Commissioners and the officers of the State Government make occasional inspections which go to show that on the whole the work of the non-official organisations is satisfactory.

(e) If a scheme fails, the grant for it is stopped in the normal course.

(f) The question does not arise as failure of any approved scheme has not yet been brought to the notice of the Government of India.

Houses for Scheduled Castes, Tribes and Backward Classes

1196. { Shri Kumbhar:
Shri Daljit Singh:

Will the Minister of Home Affairs be pleased to state:

(a) the number of colonies and hutments or residential accommodation established for Scheduled Castes and Tribes and other Backward Classes in the Union Territories during the First and the Second Plan periods so far, year-wise; and

(b) the details thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). The required information is being collected and will be laid on the Table of the House as soon as received.

Superannuated Staff in Defence Establishments

1197. { Shri S. M. Banerjee:
Shri Prabhat Kar:
Shri Muhammed Elias:
Shri Sarju Pandey:

Will the Minister of Defence be pleased to state:

(a) the number of employees both industrial and non-industrial in Defence Establishments superannuated during the period from 1950 to the 1st January, 1958; and

(b) the number of men employed or promoted against such vacancies?

The Deputy Minister for Defence (Shri Raghuramaiah): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Promotions in Defence Establishments

1198. { Shri S. M. Banerjee:
Shri Prabhat Kar:
Shri Muhammed Elias:
Shri Sarju Pandey:

Will the Minister of Defence be pleased to state:

(a) the number of graduate clerks or Lower Division Clerks promoted as Upper Division Clerks during the period from 1st January, 1953 to 31st January, 1958 in Defence Establishments; and

(b) the number of graduates who are working as Lower Division clerks as on the 31st January, 1958?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Monuments in Bombay

1199. Shri Assar: Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of monuments in the Bombay State which are at present under the supervision of the Central Government;

(b) their names with places and districts in which they are situated; and

(c) the total amount spent for protection and improvement of each monument in the year 1956-57?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.